

HARYANA VIDHAN SABHA

Starred Questions

to be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the 17th March, 2008.

ILLEGAL MINING

***887. SH. BHUPINDER CHAUDHARY, M.L.A:** Will the **Mines & Geology Minister** be pleased to state whether it is a fact that illegal mining in the villages like Gairatpur Bas, Manesar, Sikohpur, Naugrangpur etc. is still going on despite the orders of the Hon'ble Supreme Court banning the activity of mining in Gurgaon District; if so, the steps taken by the Government to check the illegal mining in Gurgaon District?

Chandigarh:

SUMIT KUMAR

The 13th March,
2008

Secretary,

Haryana Vidhan Sabha